

## Notifications and Orders

**(139) Appointment of D.C. as Excise Commissioner - No. E&T/F.TO (VAT)-2t)09/6723.** In supersession of the Chandigarh Administration. Excise and Taxation Department, notification bearing No. 1699-F11 (8)-2005/4415, dated the 16th June, 2005 and in exercise of the powers conferred by Section 9 of the Punjab Excise Act, 1914 (Punjab Act Nu. 1 of 1914), as applicable to the Union Territory, Chandigarh, the Administrator, Union territory, Chandigarh, is pleased to appoint Shri Brijendra Singh, LA.S., Deputy Commissioner, Chandigarh as Excise Commissioner for the Union Territory, Chandigarh with effect from the 14th September, 2009 (A.N.). *(Published in Chandigarh Administration Gazelle, (Extra), dated 25\*9\*2009 at page 1765)*